NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/17 & 18 /CAA/2018

PETITION NUMBER

NAME OF THE PETITIONER(S)

: ACCEL LIMITED

VS

NAME OF THE RESPONDENT(S)

: ACCEL TRANSMATIC LIMITED

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mr PH ARVIND PANDIAN SENIOR COUNSER For AR.RAMANATHAN

Coul for Petitionen & Raws

ORDER

Counsel for the Petitioners present and filed an affidavit for condonation of 48 days delay in filing the petitions. As the sufficient cause has been shown for the delay caused in filing the petition, the delay of 48 days is condoned. Heard. Reserved for order.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)